

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3103**  
ANSWERED ON- 27/03/2025

**DEPORTATION OF INDIANS FROM US TO PANAMA AND OTHER COUNTRIES**

3103. SHRI RAJEEV SHUKLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether the Ministry has any data on the total number of Indians deported by the US authorities to Panama and other countries;
- (b) the total number of Indians deported to Panama and other countries from the US as on date;
- (c) whether the Ministry has taken any step to bring back such Indians to the motherland; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) Beginning 20 January 2025, the U.S. deported a total of 55 Indian nationals who arrived in New Delhi via Panama. These individuals were deported to Panama by the U.S. under a bilateral arrangement. Panama in turn facilitated the deportation of these individuals to New Delhi on commercial flights with the assistance of the International Organization of Migration (IOM). No Indian national has been deported by the U.S. to any other country besides Panama. The Ministry of External Affairs remains engaged with the U.S. in ensuring the safe return of all individuals who have been verified as Indian nationals.

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